

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-52/2006/3497/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 5 April, 2024.

Sub: **Casual Leave.**

Ref:- Your email dtd. 30.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.03.2024**. The Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Karbi Anglong, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-52/2006/3498/A, dated , 05-04-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

10/05/04/24
JT. REGISTRAR (VIGILANCE)
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